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Title: Issue regarding the pathetic conditions of the hostels for Scheduled Caste and Scheduled Tribes students run by the State Governments.

SHRI R. DHYUVANARAYANA (CHAMARAJANAGAR): Madam, I want to raise an important issue regarding the pathetic conditions of the hostels for Scheduled Caste and Scheduled Tribe students, which are run by the State Government under the schemes of the Central Government. There are two schemes from the Central Government – one scheme called Babu Jagjivan Ram Chhatravas Yojana from the Ministry of Social Justice and Empowerment and another scheme called Eklavyashala from the Ministry of Tribal Affairs. The funds are provided by the Central Government for construction of hostels and their maintenance, but these hostels are run by the State Government. The condition of that hostel and basic facilities were not good in comparison to Kendriya Vidyalaya and Jawahar Navodaya Vidyalaya. Their standard of education is also very low.

In this connection, the Supreme Court on 30th January had advised the Central Government to stop framing schemes if it cannot monitor and implement them. Since the standard of education is very low and the basic facilities are not being provided by the State Government, my request, through you, to the Central Government – the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs - is to establish a monitoring mechanism and to ensure that the State adheres to the basic standards in constructing and managing hostels.

Thank you.

HON. SPEAKER:

Shri D.K. Suresh,

Shri B.N. Chandrappa and

Shri B.V. Naik are permitted to associate with the issue raised by Shri R. Dhruvanarayana.